

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

IA 109 of 2020 in CP(IB) 22 of 2017 With
IA 110 of 2020
IA 111 of 2020
IA 112 of 2020

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2020**

Name of the Company: Micro Forge (India) Ltd
V/s
State Bank of India & Ors

Section: 10/60 of IBC, 2016

ORDER

Learned Counsel Mr. Rajesh Bohra appeared for the Applicant.

Learned Counsel Ms. Noopur K Dalal appeared on behalf of Learned Counsel Mr. Raju Kothari.

IA 109 of 2020 filed by Shivabhai Ghusabhai Thumar (Personal Guarantor) u/s 60 of Insolvency and Bankruptcy Code, 2016.

Learned Counsel for the applicant Mr. Rajesh Bohra pointed out that Applicant died on 15.10.2020. We recorded his statement. This application is abated and stands disposed of.

IA 110 of 2020 filed by Gordhanbhai Ghusabhai Thumar (Personal Guarantor) u/s 60 of IBC, 2016.

Learned Counsel for the Applicant pointed out that Applicant had died. We recorded his statement.

This Application is abated and stands disposed of.

IA 111 of 2020 and IA 112 of 2020 stand adjourned to 13.01.2021

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 2nd day of November, 2020

**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**